

समान नहीं उठता। एबलवान जब प्रवृत्त होत
साभावतः अपरिचित के बोधन की सुविधाओं का
निरीक्षण करता है और उसकी निकाली जारी रखने
की अनुमति देता है।

Import of Films by Film Producers

*613. DR. VASANT KUMAR PAN-
DIT: Will the Minister of INFORMA-
TION AND BROADCASTING be
pleased to state:

(a) whether it is a fact that Film
Producers are allowed to import (1)
Eastman Colour and (2) Fuji Colour
Positive Rolls on Replenishment
Licences issued on the basis of their
export earnings;

(b) whether it is a fact that the
Chairman of Hindustan Photo Films
has represented to the Government to
stop the above procedure and to im-
port the above colour positives rolls on
Monopoly basis;

(c) whether it is also a fact that the
Film Producers have strongly protest-
ed against the above move; and

(d) how many applications of pro-
ducers for import of colour positive
rolls are pending with the Joint Chief
Controller of Imports and Exports at
present, if so, for what reasons and
when would they be cleared?

THE MINISTER OF INFORMA-
TION AND BROADCASTING (SHRI
L. K. ADVANI): (a) Yes, Sir.

(b) and (c). The Hindustan Photo
Films had represented to Government
some time ago that the R.E.P. entitle-
ment should be substantially reduced.
This was contrary to the demand of
the Industry and the decision of Gov-
ernment taken after careful examina-
tion. The matter was not pursued
further.

(d) No application of producers is
pending with Joint Chief Controller
of Imports & Exports, Calcutta. Posi-
tion in respect of Bombay and Madras
Office of Joint Chief Controller of

Imports and Exports is being ascer-
tained and will be laid on the Table
of House in due course.

Production of Fertilizers in Baroda Fertilizer Plant

*614. SHRI AMARSINH V. RATH-
AWA: Will the Minister of PETRO-
LEUM, CHEMICALS AND FERTILI-
ZERS be pleased to lay a statement
showing:

(a) the production of fertilizer
quality-wise in Baroda Fertilizer
Plant during the years 1976, 1977 and
1978;

(b) the total quantity out of ferti-
lizer produced which were distributed
in Gujarat State during the said
period (district-wise);

(c) whether Government have re-
cieved any complaint that only a very
little quantity of fertilizers is being
supplied in Adivasis areas particularly
in Baroda district; and

(d) if so, the steps taken by Gov-
ernment to allot more quota in back-
ward areas?

THE MINISTER OF PETROLEUM,
CHEMICALS AND FERTILIZERS
(SHRI H. N. BAHUGUNA): (a)
and (b). A statement showing the
production of fertilizer in the Baroda
Fertilizer Plant, product-wise and the
district-wise distribution in Gujarat
State for the years 1976-77, 1977-78
and 1978-79 is laid on the Table of
the House. [Placed in Library. See
No. LT-4238/79].

(c) and (d). The requirements of
fertilizers for each State are assessed
well before the commencement of
each crop season and allocations for
distribution of fertilizers to meet the
requirements are made from various
manufacturers and from imports. The
role of the Central Government is to
ensure that the overall requirements
of the States are met adequately.
Since matters regarding non-availabil-
ity of fertilizers within the State